

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 416 of 2020

IN THE MATTER OF:

Gulabchand Jain

...Appellant

Versus

Punjab National Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Rajesh Bohra, Advocate.

For Respondents: Mr. Shivanshu Kumar, Advocate for R-1.

**Mr. Atul Sharma and Vikky Dang, Advocates with Mr.
R.D. Choudhary, IRP for R-2.**

ORDER
(Through Virtual Mode)

29.09.2020: Pleadings are complete.

Learned counsels for the parties may file their short written submissions, not exceeding three pages, including the relevant case law within two weeks.

List the matter 'for hearing' on **18th November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[V. P. Singh.]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

am/gc